

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI B. P. MAURYA): (a) Only 3 units in May and 7 units in June, 1974 out of the 73 working vanaspati factories in the country did not use groundnut oil in the manufacture of vanaspati. Permission for use of mustard oil in vanaspati manufacture was withdrawn by Government with effect from the 1st December, 1973.

(b) (i) Government are not aware of the use of any such oil mixed with cheap reducer oil by any vanaspati unit.

(ii) Manufacturers are required to pack vanaspati in tins which should conform to the prescribed I.S.I. standards, and the prices notified by the Government are for the net contents of vanaspati. No cases of violation of I.S.I. specification for containers have been reported to the Government.

(c) Does not arise.

Proposal to amend the Prevention of Food Adulteration Act, 1954

180. SHRI SAWAISINGH SISODIA :

SHRI MAHENDRA BAHADUR SINGH:

SHRI S. A. KHAJA MOHIDEEN

SHRIMATI LAKSHMI KUMARI CHUNDAWAT:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to refer to answer to Starred Question 562 given in the Rajya Sabha on the 20th March, 1974, and state by when Government propose to bring a comprehensive Bill in Parliament for amending the Prevention of Food Adulteration Act, 1954 so as to plug the loopholes that have been noticed in its working in the past and to make it more effective?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU): The

Government propose to bring a comprehensive Bill during the current Session of Parliament for amending the Prevention of Food Adulteration Act, 1954.

Committee on the working of D.D.A.

181. SHRI SHYAMLAL GUPTA : Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the prices of land in the Union Territory of Delhi have been soaring mainly due to profiteering policy pursued by Delhi Development Authority through public auction of lands;

(b) whether a team has been appointed to go into the working of DDA if so, what are its terms of reference and whether the team will go into the affect mentioned in part (a) above; and

(c) by when the team is expected to submit the Report?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA) : (a) No, Sir.

(b) An Expert Committee has been appointed to make an overall assessment of the work of the DDA and to suggest further measures for the development of Delhi. The Committee will also review the policy in regard to the fixation of price and disposal of land for residential, commercial, industrial and other purposes.

(c) By the end of December, 1974.

Shortage of Vanaspati

182. SHRI SHYAMLAL GUPTA : Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that vanaspati is in short supply despite increase in prices;

(b) if so, the reasons therefor; and

(c) the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI B. P. MAURYA): (a) to (c). Before the last price rise announced on the 15th June, 1974, the average production of vanaspathi since January 1974 was about 40,000 tonnes. It declined to 4,027 tonnes in the first fortnight of June, but picked up to 13,606 tonnes in the second fortnight. It is estimated to be about 12,600 tonnes in the first fortnight of July. Given good monsoon this year in oilseeds producing areas and consequently better crop prospects for next year, prices of oils may fall and help to increase production of vanaspathi. Government are watching the situation.

List of genuine members of the Delhi School Teachers Cooperative House Building Society Ltd.

183. SHRI SHYAMLAL GUPTA: Will the Minister of AGRICULTURE be pleased to refer to the reply to Unstarred Question 436 given in the Rajya Sabha on 8th May, 1974; and state:

(a) whether the list of genuine members of Delhi School Teachers Cooperative House Building Society Ltd., Delhi has since been finalised; and

(b) if so, what are the details thereof and if not, what are the reasons for the delay?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) and (b) In response to the notices issued by the Delhi Administration, 1405 affidavits were received by it upto 31-5-1974. Information regarding the particulars of persons from whom affidavits have been received is under scrutiny by the Enquiry Officer, to whom the matter has been referred. The list of genuine members can be finalised after the Enquiry Officer completes the scrutiny of the information received. As there has been no undue delay in the matter, the second part of question (b) does not arise.

Shortage of bread in Delhi

184. SHRI SHYAMLAL GUPTA:

DR. K. MATHEW KURIAN:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that there is acute shortage of bread in the Union Territory of Delhi;

(b) whether it is also a fact that the bread is being sold at black-market rates; and

(c) if so, what steps Government have taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) and (b) No, Sir.

(c) Does not arise.

Emergency plan for agricultural production

185. SHRIMATI SUSHILA SHANKAR ADIVAREKAR:

SHRIMATI SUMITRA G. KULKARNI:

SHRIMATI SARASWATI PRADHAN:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that a high-powered committee for implementing an emergency plan to boost agricultural production has been set up under the chairmanship of the Prime Minister;

(b) if so, the details of the emergency plan set forth for implementation before the committee; and

(c) the steps so far taken by the Committee for implementing the plan?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) No Sir. The Cabinet Committee on Food &